

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

APPLICATION NO. ....881..... OF 2022

IN THE MATTER OF :-

Rajinder Krishan Sharma , IFS RETD.&anr  
.Applicants

Union of India & Others.  
Respondents

AFFIDAVIT

I, Rajinder Krishan Sharma S/o Late Sh. Baldev Krishan Sharma, aged 70 years, R/o B-45, Surya Vihar, opp. Sector – 4, Gurgaon 122001, Haryana, do hereby solemnly affirm and state as under :-

1. That I am the Applicant and I am acquainted with all the facts and circumstances of the case and as such I am competent to swear this Affidavit for my own behalf and on behalf of applicant no 2.
2. That I am the applicant as citizen of Gurgaon, India, residing at B-45, Surya Vihar, opp. Sector – 4, Gurgaon 122001, Haryana for the last more than 25 years.
3. That I have read and understood the contents of the accompanying OA NUMBER 881 OF 2022 and say that the submissions made therein are true and correct to the best of my information as derived from records of the case. The same have been read by me and understood in my Vernacular Language.
4. That I say that the Annexures annexed to this application are true photo COPIES of sent pages of emails of Yahoo mail to different addresses of Respondents detailed in OA number 881 of 2022 , as proof of submitting copies of OA and orders dated 19.12.2022 of hon'ble NGT for information and necessary action by the Respondents accordingly.
5. That the copies of OA number 881 of 2022 and orders dated 19.12.22 issued by Hon'ble NGT have been sent to the addressees on 25.12.22, 27.12.22, 03.01.23, 09.01.23 and 10.01.23 according to the index attached.



*Rajinder*  
DEPONENT

VERIFICATION

I, the above named deponent do hereby verify at Gurgaon on this...11th day of January 2023 , , that the contents of the above Affidavit are true to my knowledge, no part of it is false and nothing is concealed therein.

GURGAON

11th January 2023

ATTESTED

MAHENDER S. PUNIA  
ADVOCATE & NOTARY  
Dist. Gurugram (Haryana) India

01 JAN 2023

*Rajinder*  
DEPONENT

**BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT NEW DELHI**

(Under Section 18(1) read with Section 14 and 15 of the National Green Tribunal Act, 2010)

**Application No. 881 of 2022**

**BETWEEN :**

Mr. Rajinder Krishan Sharma IFS (Retd)&anr  
Applicants.

Versus

Union of India & Ors  
Respondents.

**INDEX**

| SNO. | PARTICULARS                                                                                                                                                                                                               | Page |
|------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|
| 1    | ANNEXURE _A1 Sent copy page of Email dated 25.12.22 as proof of submitting copies of OA number 881 of 2022 to Respondents 1,8,9,4,10,5 and 3 on 25.12.22.                                                                 | (4)  |
| 2    | ANNEXURE _A2 Sent copy page of email dated 25.12.22 as proof of of submitting copies of OA number 881 of 2022. to Respondents 1 and 8.                                                                                    | (5)  |
| 3    | ANNEXURE –A3: Sent Copy of the Emails sent to CP Gurgaon, Respondent 6                                                                                                                                                    | (6)  |
| 4    | ANNEXURE –A4: Sent Copy of the emails dated 10.01.23 to the Respondent 2 and 6 reg OA 881 of 2022.                                                                                                                        | (7)  |
| 5    | ANNEXURE –A5: Sent Copy of the Email dated 27.10.22 giving proof of submitting copy of orders dated 19.12.2022 to Respondents 1,8,9,10,7,3 and 5 at 12.59 am and email sent to Respondents No 2 on 09.01.23 at 23.34 hrs. | (8)  |

| SNO | PARTICULARS                                                                                                                         | Page |
|-----|-------------------------------------------------------------------------------------------------------------------------------------|------|
| 6   | ANNEXURE -A6: Sent Copy of the email dated 27.12.22 to Respondent No 4 with copy of order dated 19.12.2022 issued by the NGT.       | 9    |
| 7   | ANNEXURE -A7. Sent copy of the email dated 09.01.23 to Respondent number 2 and 6 with copies of NGT orders dated 19.12.2022 sent. : | 10   |

*Rajinder*

(RAJINDER KRISHAN SHARMA  
.IFS (Retd.)

APPLICANT

B45 SURYA VIHAR  
OPP SECTOR 4 GURGAON 122001 MOB 9999239159

DATED - 11-01-2023



Subject OA number 881 of 202...<sup>(4)</sup>

ANNEXURE - A - 1

✓ To nromoeffchd@rediffmail.com  
CC compliance@ambienceisland.Com  
BCC pccf-hry@nic.in  
papccf@gmail.com  
cpcb.cpcb@nic.in  
hspcb@hry.nic.in  
ccfprrt2.ggn-hry@nic.in  
admgnhuda@gmail.com  
cs@hry.nic.in

Date 25 Dec, 6:27 PM

Rajinder Krishan Sharma IFS Retd

V/s

Union of India & others

Please find attached the completed OA number 881 of 2022 filed in the NGT, at Née Delhi, and service of notice dated 19.12.22 issued by Hon'ble NGT. in case titled Rajinder Krishan Sharma IFS Retd & anr vs Union of India & others.

The case is fixed for 13.03.2023.

Please acknowledge the receipt and respond.

Sent from Yahoo Mail on Android



2022...1.pdf



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Ashok Angrish <ashokangrish@gmail.com>

**Fw: Subject OA number 881 of 2022 filed in NGT new Delhi**

ANNEXURE - A-2

1 message

**RAJINDER KRISHAN SHARMA** <rakrish53@yahoo.com>  
Reply-To: RAJINDER KRISHAN SHARMA <rakrish53@yahoo.com>  
To: Ashok Angrish <ashokangrish@gmail.com>

Mon, Jan 9, 2023 at 11:06 PM

Sent from Yahoo Mail on Android

✓ ----- Forwarded message -----

**From:** "RAJINDER KRISHAN SHARMA" <rakrish53@yahoo.com>  
**To:** "nromoeffhd@rediffmail.com" <nromoeffhd@rediffmail.com>  
**Cc:** "compliance@ambienceisland.Com" <compliance@ambienceisland.Com>

**Sent:** Sun, 25 Dec 2022 at 18:27

**Subject:** Subject OA number 881 of 2022 filed in NGT new Delhi

Rajinder Krishan Sharma IFS Retd

V/s

Union of India & others

Please find attached the completed OA number 881 of 2022 filed in the NGT, at Née Delhi, and service of notice dated 19.12.22 issued by Hon'ble NGT. in case titled Rajinder Krishan Sharma IFS Retd & anr vs Union of India & others.

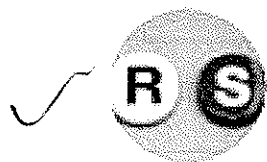
The case is fixed for 13.03.2023.

Please acknowledge the receipt and respond.

Sent from Yahoo Mail on Android

20221127074041.pdf  
10340K

6



Me

to cp.ggn@hry.nic.in

3 Jan, 12:50 PM

ANNEXURE - A-3



Sent from Yahoo Mail on Android

----- Forwarded message -----

**From:** "RAJINDER KRISHAN SHARMA"

<rakrish53@yahoo.com>

**To:** "hspcb@hry.nic.in" <hspcb@hry.nic.in>,  
"dcgrg@hry.nic.in" <dcgrg@hry.nic.in>

**Cc:**

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Ashok Angrish <ashokangrish@gmail.com>

ANNEXURE - A - 4

**Fw: Subject OA number 881 of 2022 filed in NGT new Delhi**

2 messages

**RAJINDER KRISHAN SHARMA** <rakrish53@yahoo.com>  
Reply-To: RAJINDER KRISHAN SHARMA <rakrish53@yahoo.com>  
To: Ashok Angrish <ashokangrish@gmail.com>

Mon, Jan 9, 2023 at 11:06 PM

Sent from Yahoo Mail on Android

----- Forwarded message -----

✓  
**From:** "RAJINDER KRISHAN SHARMA" <rakrish53@yahoo.com>  
**To:** "nromoeofchd@rediffmail.com" <nromoeofchd@rediffmail.com>  
**Cc:** "compliance@ambienceisland.Com" <compliance@ambienceisland.Com>  
**Sent:** Sun, 25 Dec 2022 at 18:27

**Subject:** Subject OA number 881 of 2022 filed in NGT new Delhi

Rajinder Krishan Sharma IFS Retd

V/s

Union of India & others

Please find attached the completed OA number 881 of 2022 filed in the NGT, at Née Delhi, and service of notice dated 19.12.22 issued by Hon'ble NGT. in case titled Rajinder Krishan Sharma IFS Retd & anr vs Union of India & others.

The case is fixed for 13.03.2023.

Please acknowledge the receipt and respond.

Sent from Yahoo Mail on Android

20221127074041.pdf  
10340K

✓  
✓  
**RAJINDER KRISHAN SHARMA** <rakrish53@yahoo.com>  
Reply-To: RAJINDER KRISHAN SHARMA <rakrish53@yahoo.com>  
To: "dcgrg@hry.nic.in" <dcgrg@hry.nic.in>  
Cc: "cc.cpcb@nic.in" <cc.cpcb@nic.in>

Tue, Jan 10, 2023 at 4:42 PM

Sent from Yahoo Mail on Android

[Quoted text hidden]

20221127074041.pdf  
10340K

ANNEXURE - A5**Fw: courts (5).pd**

1 message

**RAJINDER KRISHAN SHARMA** <rakrish53@yahoo.com>  
Reply-To: RAJINDER KRISHAN SHARMA <rakrish53@yahoo.com>  
To: Ashok Angrish <ashokangrish@gmail.com>

Tue, Jan 10, 2023 at 12:08 AM

Sent from Yahoo Mail on Android

----- Forwarded message -----

✓ **From:** "RAJINDER KRISHAN SHARMA" <rakrish53@yahoo.com>  
**To:** "cc.cpcb@nic.in" <cc.cpcb@nic.in>  
**Cc:**  
**Sent:** Mon, 9 Jan 2023 at 23:34  
**Subject:** Fw: courts (5).pd

Sent from Yahoo Mail on Android

----- Forwarded Message -----

**From:** "RAJINDER KRISHAN SHARMA" <rakrish53@yahoo.com>  
**To:** "nromofchd@rediffmail.com" <nromofchd@rediffmail.com>, "compliance@ambienceisland.com" <compliance@ambienceisland.com>  
**Cc:** "papccf@gmail.com" <papccf@gmail.com>, "ccfp2.ggn-hry@nic.in" <ccfp2.ggn-hry@nic.in>, "cp.ggn@hry.nic.in" <cp.ggn@hry.nic.in>, "cs@hry.nic.in" <cs@hry.nic.in>, "admgnghuda@gmail.com" <admgnghuda@gmail.com>, "environmental@hry.nic.in" <environmental@hry.nic.in>  
**Sent:** Tue, Dec 27, 2022 at 12:59 AM  
**Subject:** courts (5).pd  
Subject Service of order/notice dated 19.12.2022 passed by hon'ble NGT NEW DELHI IN CASE TITLED RAJINDER KRISHAN SHARMA IFS RETD&anr vs Union of India &others

In convenience with the orders of hon'ble NGT court NEW Delhi, please find attached the copy of the orders dated 19.12.2022 issued by hon'ble NGT NEW DELHI for your kind information and compliance as per process of law.

Please acknowledge the receipt of this order and respond accordingly.

Thanking you

Rajinder Krishan Sharma IFS Retd.

For &on behalf of applicants.

Sent from Yahoo Mail on Android

 **courts (5).pdf**  
82K





9

Ashok Angrish <ashokangrish@gmail.com>

ANNEXURE - A-6

**Fw: Subject copy of order dated 19.12.2022 issued by Hon'ble NGT Fw: courts (4).pdf**

1 message

**RAJINDER KRISHAN SHARMA** <rakrish53@yahoo.com>

Mon, Jan 9, 2023 at 11:08 PM

Reply-To: RAJINDER KRISHAN SHARMA <rakrish53@yahoo.com>

To: Ashok Angrish <ashokangrish@gmail.com>

Sent from Yahoo Mail on Android

----- Forwarded message -----

**From:** "RAJINDER KRISHAN SHARMA" <rakrish53@yahoo.com>

**To:** "hspcb@hry.nic.in" <hspcb@hry.nic.in>, "cpcb.cpcb@nic.in" <cpcb.cpcb@nic.in>

**Cc:**

**Sent:** Tue, 27 Dec 2022 at 11:01

**Subject:** Fw: Subject copy of order dated 19.12.2022 issued by Hon'ble NGT Fw: courts (4).pdf

Sent from Yahoo Mail on Android

----- Forwarded Message -----

**From:** "RAJINDER KRISHAN SHARMA" <rakrish53@yahoo.com>

**To:** "environment@hry.nic.in" <environment@hry.nic.in>

**Sent:** Tue, Dec 27, 2022 at 2:04 AM

**Subject:** Subject copy of order dated 19.12.2022 issued by Hon'ble NGT Fw: courts (4).pdf

Please find attached herewith the copy of the orders cited above in case titled

Rajinder Krishan Sharma IFS Retd and anr

VS

Union of India and others

For your kind information and compliance as per process of law.

Please acknowledge the receipt of the same and respond to the same accordingly.

Thanking you

Yours Faithfully

Rajinder Krishan Sharma IFS Retd.

courts (4).pdf  
82K

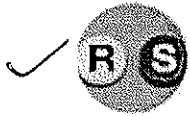


Re: courts (5).pd

10

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ANNEXURE-A-7



Me

to cc.cpcb@nic.in

Yesterday, 11:34 PM



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courts (5).pdf



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Me

to dcgrg@hry.nic.in

Yesterday, 11:49 PM



Sent from Yahoo Mail on Android

— Forwarded message —

**From:** "RAJINDER KRISHAN SHARMA"  
<rakrish53@yahoo.com>



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